

**Master Circular**  
**Cash Reserve Ratio (CRR) & Statutory Liquidity Ratio (SLR)**

**(Appendix - I)**

**Monthly statement showing the daily position of maintenance of  
cash reserve under Section 18 of the Banking Regulation Act, 1949  
(As applicable to Co-operative Societies) during the month of \_\_\_\_\_**

[Applicable to Non-Scheduled Primary (Urban) Co-operative Banks]  
[Vide para 4.3]

Name of the Bank :

*(Rupees rounded off to the nearest thousand)*

	Date	Amount of Cash Reserve		Deficit	Surplus	Remarks
		Required to be maintained	Actually maintained			
1	2	3	4	5	6	7
1						
2						
3						
4						
5						
6						
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31						

Signature of CEO \_\_\_\_\_

Name \_\_\_\_\_

Designation \_\_\_\_\_

**NB:** *Where there is a public holiday under Negotiable Instruments Act, 1881 (26 of 1881), figures in respect of such day should relate to the preceding working day.*